

ORISSA HIGH COURT

FILING REPORT AS ON :12/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0011817/2023	ROHIT SINGH @ ROHITA SINGH @ BARUD VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BRAJARAJNAGAR /102 /2023 () //
2	BLAPL/0011818/2023	SUVENDU @ SHUVENDHU @ SUVENDHU PRADHANSK. ZAFARULLA VS STATE OF ODISHA	VS VS	PATNA /62 /2023 () //
3	BLAPL/0011819/2023	DEEPAK SAHOO VS STATE OF ODISHA	DEBASIS MISHRA VS	PALLAHARA /87 /2023 () //
4	BLAPL/0011820/2023	KRISHNA PRADHAN @ KHATEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHARAKOT PS /167 /2020 () //
5	BLAPL/0011821/2023	SANTOSH MALLIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (DIGAPAHANDI) /213 /2021 () //
6	BLAPL/0011822/2023	DEBI PRASAD JENA @ BUBU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	Maitri Vihar PS /205 /2023 () //
7	BLAPL/0011823/2023	AKASH MALLICK VS STATE OF ODISHA	PRAKASH KUMAR DALAI VS	/ /0 () //
8	BLAPL/0011824/2023	RAMA @ RAMA CHANDRA NAYAK VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	BADACHANA /93 /2023 () //
9	BLAPL/0011825/2023	KUNA @ SUKANTA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /336 /2023 () //
10	BLAPL/0011826/2023	JUDHISTHIRA SWAIN VS STATE OF ODISHA	SATYABRATA DASH VS	SATYABADI /275 /2018 () //
11	BLAPL/0011827/2023	KASHINATH PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /3 /2021 () //

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12	BLAPL/0011828/2023	RAJA @ RAJKISHORE LENKA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /336 /2023 () //
13	BLAPL/0011829/2023	RABINDRA SENAPATI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	/ /0 () //
14	BLAPL/0011830/2023	RUDRA NARAYAN SWAIN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /392 /2023 () //
15	BLAPL/0011831/2023	SATYARANJAN BHOI @ MANTRI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /190 /2023 () //
16	BLAPL/0011832/2023	DAHUK @ ANIL SUNDARA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TANGI (KHURDA) /527 /2023 () //
17	BLAPL/0011833/2023	TAPAN PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	ODAGAON /193 /2023 () //
18	BLAPL/0011834/2023	TRINATH SINGH VS STATE OF ODISHA	S.S.RAY (2) VS	/ /0 () //
19	BLAPL/0011835/2023	SAGAR @ BAIKUNTHA DAS VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /536 /2023 () //
20	BLAPL/0011836/2023	SUKANTA KISHORE PANDA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	PANIKOILI /258 /2023 () //
21	BLAPL/0011837/2023	RAMESH SABAR VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	JARADA /205 /2023 () //
22	BLAPL/0011838/2023	SUNANTA KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /79 /2022 () //
23	BLAPL/0011839/2023	BIGHNESWAR KANHAR	SURYAKANTA DWIBEDI	PHIRINGIA /135 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0011840/2023	BANKIM GHARAMI	PRASANTA KUMAR NANDA	KALIMELA /230 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0011841/2023	RAJESH PRADHAN	KURESH PRASAD DASH	BEGUNIAPADA /68 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0011842/2023	AKASH SING @ SINGH @ DABARA	BASANTA KUMAR DAS	BANGRIPOSI /156 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0011843/2023	NARA @ NARAYAN SETH	JAGABANDHU SAHU	LOISINGHA(BOLANGIR) /188 /2009
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0011844/2023	SUDHANSHU SEKHAR SWAIN @ BITU	KURESH PRASAD DASH	BHANJANAGAR /700 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0011845/2023	ABINASH SETHY	SUSANTA SEKHAR PARIDA	PANDAPADA /130 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0011846/2023	RINA JENA @ REENA JENA	SARFARAZ AHMED	BHARATPUR PS /245 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0011847/2023	BALU JADAB	RAJIB LOCHAN PATNAIK	KALIMELA /122 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0011848/2023	DAHUK @ ANIL SUNDARA	AMLAN SHAKTI PAUL	TANGI (KHURDA) /525 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0011849/2023	LITI @ SABIR KHAN	MANAS KUMAR CHAND	DHANUPALI /67 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0011850/2023	AITU KUMBHAR	PRASANTA KUMAR NANDA	KALIMELA /29 /2014
		VS	VS	()

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35	BLAPL/0011851/2023	STATE OF ODISHA RAHUL NAIK @ NAYAK VS	JAYADEBA BEHERA VS	// //0 ()
36	BLAPL/0011852/2023	STATE OF ODISHA DROPTY CHOUDHURY VS	JAYADEBA BEHERA VS	// //0 ()
37	BLAPL/0011853/2023	STATE OF ODISHA SADDAM MOMIN VS	RAKESH KUMAR DAS VS	// //0 ()
38	BLAPL/0011854/2023	STATE OF ODISHA TUKUNA @ TUNA SAHU VS	UDIT RANJAN JENA VS	// BADAGADA /196 /2021 ()
39	CMP/0001264/2023	STATE OF ODISHA KIRAN BALA MAHAPATRA VS	SATYAPRAKASH DHAL VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000069/2015
40	CMP/0001265/2023	SOMANATH SARANGI DAMAYANTI CHOUDHURY VS	AMITAV DAS VS	// () //
41	CMP/0001266/2023	SOMANATH NAIK PRASADINI SAMAL VS	HARIPAD MOHANTY VS	// () //
42	CMP/0001267/2023	SANGRAM KUMAR SAMAL DIPTIMAN DEY VS	JAGAJIBAN PRADHAN VS	// () //
43	CMP/0001268/2023	BANSHIDHAR MOHAPATRA SHREEDATT DASH VS	RAJJEET ROY VS	// () //
44	CONTC/0007837/2023	SIDDHARTH DASH BIPIN BIHARI NAYAK VS	ADV. VS	// () //
45	CONTC/0007838/2023	ARAVIND AGARWAL, I.A.S. MD. NIZAMUDDIN VS	ADV. VS	// () //
		BIRANCHI PRASAD DEHURY, O.P.S.(S)		//

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46	CONTC/0007839/2023	KANAK SINGH VS PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR	SAILABALA JENA VS ADV.	// 0 //
47	CONTC/0007840/2023	SANDHYARANI SWAIN VS ARAVIND AGARWAL, I.A.S.	ADV. VS ADV.	// 0 //
48	CONTC/0007841/2023	ACHYUTANANDA BASTIA VS SANJAYA KUMAR SINGH, I.A.S.	ADV. VS ADV.	// 0 //
49	CONTC/0007842/2023	PRAHALLAD PANDA VS ASWATHY S, I.A.S.	ADV. VS ADV.	// 0 //
50	CONTC/0007843/2023	RADHAKRUSHNA PANDA VS ASWATHY S, I.A.S.	ADV. VS ADV.	// 0 //
51	CONTC/0007844/2023	NARAYAN MOHAPATRA VS SANJAYA KUMAR PATI, TAHASILDAR	ADV. VS ADV.	// 0 //
52	CONTC/0007845/2023	AHALYA KHATUA VS ASWATHY S., I.A.S.	ADV. VS ADV.	// 0 //
53	CONTC/0007846/2023	DEBENDRA KUMAR SAHOO VS ASWATHY S., I.A.S.	ADV. VS ADV.	// 0 //
54	CONTC/0007847/2023	SARAT KUMAR SETHY VS ASWATHY S., I.A.S.	ADV. VS ADV.	// 0 //
55	CONTC/0007848/2023	BAIJAYANTI SATAPATHY VS ASWATHY S., I.A.S.	ADV. VS ADV.	// 0 //
56	CONTC/0007849/2023	JITENDRA KUMAR SAHOO VS SUSANTA KUMAR DAS, I.A.S.	SARBESWAR SAHOO VS ADV.	// 0 //
57	CONTC/0007850/2023	GOPINATH SETHI	ADV.	//

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		VS	VS	()
58	CONTC/0007851/2023	S.ASWATHY, I.A.S. SATYABANDHU DAS	ADV	//
		VS	VS	()
59	CONTC/0007852/2023	S. ASWASTHY, I.A.S ARUN KUMAR MISHRA	ADV	//
		VS	VS	()
60	CONTC/0007853/2023	SANJAY KUMAR SINGH, I.A.S DURGA PRASAD DAS	ADV	//
		VS	VS	()
61	CONTC/0007854/2023	KRUSHNA CHANDRA MOHANTY, THE ENGINEER-IN-CHIEF, WATER RESOURCES PROF.DR. KALYANI PARIDA	ADV.	//
		VS	VS	()
62	CONTC/0007855/2023	SHALINI PANDIT, I.A.S. DRIEMS PRIVATE ITI, CUTTACK	ADV.	//
		VS	VS	()
63	CONTC/0007856/2023	DR. SUDHANSU SARANGI, DIRECTORATE GENERAL OF FIRE SERVICE, HOME GUARDS AND CIVIL DEFENSE, NUAPATNA DRIEMS COLLEGE OF OCCUPATIONAL AND PHYSIO THERAPY, CUTTACK		//
		VS	VS	()
64	CONTC/0007857/2023	DR. SUDHANSU SARANGI, DIRECTORATE GENERAL OF FIRE SERVICE, HOME GUARDS AND CIVIL DEFENSE, NUAPATNA DRIEMS INSTITUTE OF HEALTH SCIENCES, CUTTACK	ADV.	//
		VS	VS	()
65	CONTC/0007858/2023	DR. SUDHANSU SARANGI, DIRECTORATE GENERAL OF FIRE SERVICE, HOME GUARDS AND CIVIL DEFENSE, NUAPATNA DRIEMS POLYTECHNIC, CUTTACK	ADV.	//
		VS	VS	()
66	CONTC/0007859/2023	DR. SUDHANSU SARANGI, DIRECTORATE GENERAL OF FIRE SERVICE, HOME GUARDS AND CIVIL DEFENSE, NUAPATNA DRIEMS MBA, CUTTACK	ADV.	//
		VS	VS	()
67	CONTC/0007860/2023	DR. SUDHANSU SARANGI, DIRECTORATE GENERAL OF FIRE SERVICE, HOME GUARDS AND CIVIL DEFENSE, NUAPATNA DRIEMS SCHOOL OF PROFESSIONAL STUDIES, CUTTACK	ADV.	//
		VS	VS	()
68	CONTC/0007861/2023	DR. SUDHANSU SARANGI, DIRECTORATE GENERAL OF FIRE SERVICE, HOME GUARDS AND CIVIL DEFENSE, NUAPATNA DRIEMS SCHOOL AND COLLEGE OF NURSING, CUTTACK	ADV.	//
		VS	VS	()

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69	CONTC/0007862/2023	DR. SUDHANSU SARANGI, DIRECTORATE GENERAL OF FIRE SERVICE, HOME GUARDS AND CIVIL DEFENSE, NUAPATNA DHANESWAR RATH INSTITUTE OF ENGINEERING AND MEDICAL SCIENCES (DRIEMS) VS	VS	// ()
70	CONTC/0007863/2023	DR. SUDHANSU SARANGI, DIRECTORATE GENERAL OF FIRE SERVICE, HOME GUARDS AND CIVIL DEFENSE, NUAPATNA GOPINATH SWAIN VS	ADV. VS	// ()
71	CONTC/0007864/2023	ASWATHI S., I.A.S. DR.FIRDOS ARA BEGUM VS	ADV. VS	// ()
72	CONTC/0007865/2023	ARAVIND AGARWAL, I.A.S. ABINASH ROUL VS	ADV. VS	// ()
73	CONTC/0007866/2023	ARAVIND AGARWAL, I.A.S. RITA PATNAIK VS	MRUTYUNJAY PAGAL VS	// ()
74	CONTC/0007867/2023	ASWATHI S., I.A.S. GUNARAM BISESWAR MALWA VS	ADV. VS	// ()
75	CONTC/0007868/2023	ASWATHY S., I.A.S. SITA BARUA VS	ADV. VS	// ()
76	CONTC/0007869/2023	ASWATHY S., I.A.S. MEENA BATI KUMKBHAR VS	ADV. VS	// ()
77	CONTC/0007870/2023	ASWATHY S., I.A.S. NABA KISHORE NANDA VS	MRUTYUNJAY PAGAL VS	// ()
78	CONTC/0007871/2023	ASWATHI S., I.A.S. PRABASH CHANDRA MANNA VS	ADV. VS	// ()
79	CONTC/0007872/2023	BISHNU CHARAN SUTAR, DISTRICT EDUCATION OFFICER, BALASORE NABAGHANA GIRI VS	ADV. VS	// ()
		BISHNU CHARAN SUTAR, DISTRICT EDUCATION OFFICER, BALASORE		//

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80	CONTC/0007873/2023	RANJIT SAMANTA VS BISHNU CHARAN SUTAR, DISTRICT EDUCATION OFFICER, BALASORE	ADV. VS	// ()
81	CONTC/0007874/2023	BAIKUNTHA NATH BARIK VS BISHNU CHARAN SUTAR, DISTRICT EDUCATION OFFICER, BALASORE	ADV. VS	// ()
82	CONTC/0007875/2023	ABINASH KUMAR PANDA VS BISHNU CHARAN SUTAR, DISTRICT EDUCATION OFFICER, BALASORE	ADV. VS	// ()
83	CONTC/0007876/2023	MANMATH KUMAR MISHRA VS BISHNU CHARAN SUTAR, DISTRICT EDUCATION OFFICER, BALASORE	ADV. VS	// ()
84	CONTC/0007877/2023	HAREKRUSHNA PANDA VS BISHNU CHARAN SUTAR, DISTRICT EDUCATION OFFICER, BALASORE	ADV. VS	// ()
85	CONTC/0007878/2023	UDDHABA CHARAN MANDAL VS BISHNU CHARAN SUTAR, DISTRICT EDUCATION OFFICER, BALASORE	ADV. VS	// ()
86	CONTC/0007879/2023	RAJESH DHANGADAMAJHI VS P. ANVESHA REDDY, I.A.S.	ADV. VS	// ()
87	CRLA/0001139/2023	GADISH RANA VS STATE OF ODISHA	TRILOCHAN NANDA VS	KANTAMAL /22 /2018 ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh) ST/0000050/2018
88	CRLA/0001140/2023	KUNU @ KULU MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /60 /2018 ()
89	CRLA/0001141/2023	MADHIA @ MADHAB DAS VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	CUTTACK SADAR /359 /2015 ()
90	CRLA/0001142/2023	PRAKASH KUMAR SAHU VS STATE OF ODISHA(VIG.)	TUKUNA KUMAR MISHRA VS	KORAPUT VIGILANCE /21 /2020 ()
91	CRLLP/0000066/2023	STATE OF ODISHA	SANGRAM DAS,S.C(VIGILANCE)	// / /0

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		VS	VS	()
92	CRLMC/0004710/2023	ABHIRAM PRADHAN DHIRENDRA KANHAR@DIRA	TIRTH KUMAR SAHU	// GOCHHAPADA /95 /2020
		VS	VS	()
93	CRLMC/0004711/2023	STATE OF ODISHA NABAKISHORE BARIK	BIBEKANANDA MAHAPATRA	// / /0
		VS	VS	()
94	CRLMC/0004712/2023	BRAHMAHARI SHANKAR DASH INDU TIWARI	AMULYA RATNA PANDA	// / /0
		VS	VS	()
95	CRLMC/0004713/2023	STATE OF ODISHA BHIMA @ BHIMASEN MUDULI	AMITAV TRIPATHY	// DASPALLA /70 /2011
		VS	VS	()
96	CRLMC/0004714/2023	STATE OF ODISHA BABU @ SANJIB KUMAR SETHY @ SANJEEB KUMAR SETHY	AKSHAY MOHANTY	// THAKURMUNDA /27 /2010
		VS	VS	()
97	CRLMP/0002016/2023	STATE OF ODISHA TAPOI MALIK	SUBASH CHANDRA ACHARYA	// / /0
		VS	VS	()
98	CRLMP/0002017/2023	STATE OF ODISHA BIBEKANANDA SAHOO	SURYAKANTA DWIBEDI	// / /0
		VS	VS	()
99	CRLMP/0002018/2023	MINATI SAHOO PRADEEP KUMAR KUANRA	DURGA PRASANNA MISHRA	// / /0
		VS	VS	()
100	CRLMP/0002019/2023	STATE OF ODISHA MAMINA MALLICK	SRINIBASH SATAPATHY	// / /0
		VS	VS	()
101	CRLMP/0002020/2023	STATE OF ODISHA SUKADEV BEHERA	SATYAJIT MOHAPATRA	// / /0
		VS	VS	()
102	CRLREV/0000550/2023	STATE OF ODISHA KALIA BASTIA @ SARAT BASTIA	RABINDRANATH PRUSTY	// / /0
		VS	VS	()

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103	FAO/0000469/2023	LATA BASTIA SAROJ KUMAR MAITY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// // ()
104	MACA/0000987/2023	TILOTTAMA NAIK VS GOUR HARI GHOSH	SARAT CHANDRA SWAIN VS	// // ()
105	RVWPET/0000400/2023	MADHUSUDAN TRIPATHY VS STATE OF ODISHA	ADV. VS	// // ()
106	RVWPET/0000401/2023	MADHUSUDAN TRIPATHY VS STATE OF ODISHA	ADV. VS	// // ()
107	TRP(C)/0000348/2023	KAJAL MOHAPATRA VS NARAYAN SARANGI	AJAYA KUMAR JENA VS	// // ()
108	TRPCRL/0000096/2023	LAXMIDHAR MALLA VS STATE OF ODISHA	MANORANJAN PADHI VS	DHAULI PS /18 /2023 // ()
109	WA/0002561/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY VS SEFALI ROUT	ROBOKA, BEHERA PATTAJOSHI VS	// // ()
110	WA/0002562/2023	STATE OF ODISHA VS PRAVAT KUMAR PRADHAN	KARUNAKAR DAS,A.S.C VS	// // ()
111	WA/0002563/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY VS DR. MONALISA BEHERA	ROBOKA, BEHERA PATTAJOSHI VS	// // ()
112	WA/0002564/2023	COLLECTOR, GANJAM VS SIMADRI DAS	ARNAV BEHERA,A.S.C VS	// // ()
113	WA/0002565/2023	STATE OF ODISHA VS RASHMI RANJAN NAYAK	SHAKTI PRASAD PANDA, A.G.A. VS	// // ()

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114	WA/0002566/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY VS DR.RASHMITA TOPPO	ROBICA BEHERA PATTAJOSHI VS	// 0 //
115	WA/0002567/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY VS DR.PRABHAT KUMAR PADHI	ROBICA BEHERA PATTAJOSHI VS	// 0 //
116	WA/0002568/2023	STATE OF ODISHA VS SOMANATH TRIPATHY	SAILAZA NANDAN DAS,A.S.C VS	// 0 //
117	WA/0002569/2023	STATE OF ODISHA VS AKSHYA KUMAR SABUT	SAILAZA NANDAN DAS, A.S.C. VS	// 0 //
118	WA/0002570/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY VS BINOD CHANDRA BEHERA	ROBICA BEHERA PATTAJOSHI VS	// 0 //
119	WA/0002571/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY VS DR. IPSITA MISHRA	ROBICA BEHERA PATTAJOSHI VS	// 0 //
120	WA/0002572/2023	STATE OF ODISHA VS NIRMAL CHANDRA SWAIN	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
121	WA/0002573/2023	STATE OF ODISHA VS DUSMANTA KUMAR SETHY	KARUNAKAR DAS, A.S.C. VS	// 0 //
122	WA/0002574/2023	BANK OF MAHARASTRA, BBSR BRANCH VS BHAGABAT PRASAD BHATTA	RAMESH CHANDRA OJHA VS	// 0 //
123	WA/0002575/2023	ODISHA LIFT IRRIGATION CORPN. LTD. VS RAMESH CHANDRA GUIN	BIGYAN KUMAR SHARMA VS	// 0 //
124	WA/0002576/2023	ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH VS MADHUSMITA MISHRA	ROBICA BEHERA PALIT VS	// 0 //
125	WA/0002577/2023	ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH VS	ROBICA BEHERA PALIT	//

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		VS	VS	0
126	WA/0002578/2023	SUNITA SAHOO ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH	ABHIR PALIT	//
		VS	VS	0
127	WA/0002579/2023	RAJALAXMI PADHI ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH	ABHIR PALIT	//
		VS	VS	0
128	WA/0002580/2023	SUJOGYA MISHRA PRINCIPAL , COLLEGE OF ENGG. AND TECHNOLOGY	ABHIR PALIT	//
		VS	VS	0
129	WA/0002581/2023	BIJAYALAXMI SAHOO DEEPAK KU BEHERA	RAMA CHANDRA JENA	//
		VS	VS	0
130	WA/0002582/2023	UNON OF INDIA SUBHRANSU SEKHAR PANDA	RAMA CHANDRA JENA	//
		VS	VS	0
131	WA/0002583/2023	UNION OF INDIA MUKESH KUMAR MEENA	RAMA CHANDRA JENA	//
		VS	VS	0
132	WP(C)/0033889/2023	UNION OF INDIA MANAS BARDHAN	KSHIROD KUMAR ROUT	//
		VS	VS	0
133	WP(C)/0033890/2023	STATE OF ODISHA BIRAKISHORE BAIPAI	ER. DEBASHISHA HOTA	//
		VS	VS	0
134	WP(C)/0033891/2023	UNION OF INDIA DAYANIDHI SAHOO	ABANI KANTA DASH	//
		VS	VS	0
135	WP(C)/0033892/2023	STATE OF ODISHA RANJAN KUMAR PADHI	ANUPAM RATH,S.RATH	//
		VS	VS	0
136	WP(C)/0033893/2023	STATE OF ODISHA BHUPATI BHUSAN SAHU	DURGESH NARAYAN RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WP(C)/0033894/2023	STATE OF ODISHA RABINDRA KUMAR BEHERA VS	DURGESH NARAYAN RATH VS	// // 0
138	WP(C)/0033895/2023	STATE OF ODISHA M/S. SAVITA ENTERPRISES VS	JUGALA KISHORE PANDA VS	// // 0
139	WP(C)/0033896/2023	UTKAL GRAMEEN BANK, BOUDH ANANTA NAYAK VS	PRABODHA CHANDRA NAYAK VS	// // 0
140	WP(C)/0033897/2023	STATE OF ODISHA PREMACHAND MAJHI VS	PRABHAV BEHERA VS	// // 0
141	WP(C)/0033898/2023	STATE OF ODISHA PRAMILA PRADHAN VS	AMIT PRASAD BOSE VS	// // 0
142	WP(C)/0033899/2023	STATE OF ODISHA KARUNAKAR SAHU VS	KARUNAKAR RATH VS	// // 0
143	WP(C)/0033900/2023	UNION OF INDIA ANIL KUMAR AGRAWAL VS	SUBHAM AGRAWAL VS	// // 0
144	WP(C)/0033901/2023	STATE OF ODISHA NIRANJAN DAS VS	KAMALAKANTA NAYAK VS	// // 0
145	WP(C)/0033902/2023	STATE OF ODISHA BIDYADHAR BHUE VS	JIBARDHAN MENDALI VS	// // 0
146	WP(C)/0033903/2023	STATE OF ODISHA PRAMILA NAIK VS	BIMBISAR DASH VS	// // 0
147	WP(C)/0033904/2023	STATE OF ODISHA CHATURANAN BHOI VS	JIBARDHAN MENDALI VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :12/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0033905/2023	GAGAN BIHARI MOHANTY VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //
149	WP(C)/0033906/2023	KISHOR SA VS STATE OF ODISHA	JIBARDHAN MENDALI VS	// 0 //
150	WP(C)/0033907/2023	DEBA PRASAD RANA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
151	WP(C)/0033908/2023	HARESH SA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
152	WP(C)/0033909/2023	CHANNAIHA KAMARO VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
153	WP(C)/0033910/2023	BIJAYA KUMAR RATH VS KABITA KUMARI SATAPATHY	BHASKAR CHANDRA PANDA VS	// 0 //
154	WP(C)/0033911/2023	JOGENDRA BEHERA VS STATE OF ODISHA	RAMA PRASAD DALAI VS	// 0 //
155	WP(C)/0033912/2023	BULBUL PANDA VS REGIONAL MANAGER, HDFC BANK, BBSR	MD. RIAZ VS	// 0 //
156	WP(C)/0033913/2023	MONALISA DAS VS STATE OF ODISHA	RAMA PRASAD DALAI VS	// 0 //
157	WP(C)/0033914/2023	MUKUNDA KUMAR DAS VS COMMNR. OF ENDOWMENTS, BBSR	MANMAYA KUMAR DASH VS	// 0 //
158	WP(C)/0033915/2023	KRUSHNA CHANDRA SWAIN VS COMMNR.-CUM-SECY. TO GOVT., RURAL DEVELOPMENT DEPT., BBSR	NIHAL RATH VS	// 0 //
159	WP(C)/0033916/2023	KUNI DEI	DEBASIS PANIGRAHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0033917/2023	STATE OF ODISHA BALARAM NAIK	PRASANNA KUMAR SAHOO	//
		VS	VS	0
161	WP(C)/0033918/2023	STATE OF ODISHA MAHESH PATTNAIK	SHIVAM MISHRA	//
		VS	VS	0
162	WP(C)/0033919/2023	TAHASILDAR, BOUDH BAIRAGI CHARAN NAYAK	BISWAMBAR MOHANTY	//
		VS	VS	0
163	WP(C)/0033920/2023	STATE OF ODISHA KANAKALATA NAYAK	SANGRAM JENA	//
		VS	VS	0
164	WP(C)/0033921/2023	STATE OF ODISHA KORA MADALA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
165	WP(C)/0033922/2023	STATE OF ODISHA JYOTSNARANI SAHOO	DINESH KUMAR PANDA	//
		VS	VS	0
166	WP(C)/0033923/2023	STATE OF ODISHA NPM INSTITUTE OF MEDICAL SCIENCE AND RESEARCH, KENDRAPARA	RAJESH KUMAR BISWAL	//
		VS	VS	0
167	WP(C)/0033924/2023	THE SECY. TO GOVT. OF ODISHA PRATYUSA KUMAR TARAI	PRASANNA KUMAR SAHOO	//
		VS	VS	0
168	WP(C)/0033925/2023	STATE OF ODISHA SAILENDRA NARAYAN SAMAL	PRASANNA KUMAR SAHOO	//
		VS	VS	0
169	WP(C)/0033926/2023	STATE OF ODISHA PRIYA RANJAN JENA	HRUDANANDA MOHAPATRA	//
		VS	VS	0
170	WP(C)/0033927/2023	STATE OF ODISHA DATATRAYA BISWAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0033928/2023	STATE OF ODISHA NIMAIN CHARAN ROUTRAY VS	GYANA RANJAN SETHI VS	// // 0
172	WP(C)/0033929/2023	STATE OF ODISHA NAMITA SAHOO VS	RANJIT KUMAR LENKA VS	// // 0
173	WP(C)/0033930/2023	STATE OF ODISHA V.TARKESH VS	GYANA RANJAN SETHI VS	// // 0
174	WP(C)/0033931/2023	STATE OF ODISHA NIRAKAR NAIK VS	SURYA KANTA PRADHAN VS	// // 0
175	WP(C)/0033932/2023	STATE OF ODISHA BRAHMANANDA PARIDA VS	KHIROD CHANDRA MAJHI VS	// // 0
176	WP(C)/0033933/2023	R.T.O., CUTTACK JYOTI PRAKASH MOHANTY VS	KHIROD CHANDRA MAJHI VS	// // 0
177	WP(C)/0033934/2023	R.T.O., KENDRAPARA GUPTA GALLERY VS	PRATIK DASH VS	// // 0
178	WP(C)/0033935/2023	STATE OF ODISHA SUDHANSU SEKHAR NAYAK VS	MITHUN DAS VS	// // 0
179	WP(C)/0033936/2023	STATE OF ODISHA AMBUDA KUMAR MALLIK VS	UMAKANTA DASH VS	// // 0
180	WP(C)/0033937/2023	STATE OF ODISHA KAMU MAJHI VS	PRATIK DASH VS	// // 0
181	WP(C)/0033938/2023	STATE OF ODISHA FAKIR CHARAN NAYAK VS	JAJATI KESHARI KHUNTIA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0033939/2023	SUBHASHMITA JENA VS UNION OF INDIA	SIDDHARTH GOUTAM DAS VS	// 0 //
183	WP(C)/0033940/2023	JAYARAM PARIDA VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
184	WP(C)/0033941/2023	SUKANTI RANA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
185	WP(C)/0033942/2023	AKSHAYA KUMAR MOHANTY VS COMMISSIONER, CT AND GST, CUTTACK	KANANBALA ROY CHOUDHURY VS	// 0 //
186	WP(C)/0033943/2023	ROHIDAS @ ROHIDAS KUSULIA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
187	WP(C)/0033944/2023	MANJULATA BARIK VS SUB COLLECTOR CUM SUB DIVISIONAL MAGISTRATE, KHURDA	AMIT PRASAD BOSE VS	// 0 //
188	WP(C)/0033945/2023	BENUMADHAB MOHAPATRA @ MAHAPATRA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
189	WP(C)/0033946/2023	SUBASH CHANDRA BISWAS VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //
190	WP(C)/0033947/2023	DILLIP KUMAR DASH VS REGULATED MARKETING COMMITTEE, BALUGAON	SIDHESWAR MALLIK VS	// 0 //
191	WP(C)/0033948/2023	JAY GANESH SCHOOL OF NURSING, DHENKANAL VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
192	WP(C)/0033949/2023	PATITAPABANA SCHOOL OF NURSING, KHURDA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
193	WP(C)/0033950/2023	BARUN KUMAR MAJHI	RUDRA NARAYAN PARIJA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0033951/2023	M/S MAA NABA DURGA CONSTRUCTION, JAJPUR	ANUP NARAYAN MOHANTY	//
		VS	VS	0
		THE COMMNR., CT AND GST, ODISHA, CUTTACK		//
195	WP(C)/0033952/2023	SANJAYA KUMAR PANDA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0033953/2023	BABAJI CHARAN BISWAL	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0033954/2023	HARIBANDHU SAMANTARAY	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0033955/2023	PRAVAS MANDAL	LAMBODAR PRADHAN	//
		VS	VS	0
		TAHASILDAR, MAHAKALAPARA		//
199	WP(C)/0033956/2023	SUSANTA MANDAL	LAMBODAR PRADHAN	//
		VS	VS	0
		TAHASILDAR, MAHAKALAPARA		//
200	WP(C)/0033957/2023	CHAKRADHAR BHOI	PRITY SHAW	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0033958/2023	PRIYADARSHANA RAY	RAJIB RATH	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0033959/2023	SILAMANI NAYAK	SURAJIT NATH	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0033960/2023	SARANGADHAR INDRAJIT	MITRA RANJAN TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0033961/2023	ABDUL HAKIM	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0033962/2023	SAMIM BEGUM CHANDAN MALLICK VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// // ()
206	WP(C)/0033963/2023	MAMATA KUMARI PADHI VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// ()
207	WP(C)/0033964/2023	DILLIP KUMAR GUPTA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()
208	WP(C)/0033965/2023	PRAKASH CHANDRA SAHU VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// ()
209	WP(C)/0033966/2023	M/S. PARADEEP PHOSPHATES LTD. VS STATE OF ORISSA	RUPESH KUMAR KANUNGO VS	// ()
210	WP(C)/0033967/2023	BIBEKANANDA RAJ VS STATE OF ODISHA	GOPAL SINHA VS	// ()
211	WP(C)/0033968/2023	SUMITRA SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	// ()
212	WP(C)/0033969/2023	MUKTI KANTA BARIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ()
213	WP(C)/0033970/2023	BABAJI CHARAN SAMAL VS STATE OF ODISHA	SANJAY KUMAR PATTANAİK VS	// ()
214	WP(C)/0033971/2023	SAILA NAIK VS STATE OF ODISHA	KURESH PRASAD DASH VS	// ()
215	WP(C)/0033972/2023	SOMANATH DASH VS GENERAL MANAGER, ODISHA STATE AGRICULTURAL MARKETING BOARD, BBSR	SUSAMPAD HOTA VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0033973/2023	SARITA PRAVA BAL VS TATA POWER WESTERN ODISHA DISTRIBUTION LTD	NIHAR RANJAN MOHANTY VS SUSAMPAD HOTA	// 0 //
217	WP(C)/0033974/2023	AKSHAYA KUMAR MALLICK VS GENERAL MANAGER, ODISHA STATE AGRICULTURAL MARKETING BOARD, BBSR	SUSAMPAD HOTA VS PRAVAT KUMAR PANDA	// 0 //
218	WP(C)/0033975/2023	RUPALI SAHOO VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS AUROVINDA MOHANTY	// 0 //
219	WP(C)/0033976/2023	RAJESH BEHERA VS STATE OF ODISHA	AUROVINDA MOHANTY VS PRAVAT KUMAR PANDA	// 0 //
220	WP(C)/0033977/2023	PUSPANJALI HOTA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS DURGESH NARAYAN RATH	// 0 //
221	WP(C)/0033978/2023	GYANARANJAN SAMAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS DURGESH NARAYAN RATH	// 0 //
222	WP(C)/0033979/2023	MANAS RANJAN PATI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS LAXMIKANTA MOHANTY	// 0 //
223	WP(C)/0033980/2023	BISHESWAR DASH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS DHANANJAYA MUND	// 0 //
224	WP(C)/0033981/2023	K. RAJESWAR PATRO VS THE SENIOR BRANCH MANAGER, P.N.B., BERHAMPUR, GANJAM	DHANANJAYA MUND VS PREMANANDA MOHANTY	// 0 //
225	WP(C)/0033982/2023	MAHENDRA KUMAR BEHERA VS STATE OF ODISHA	PREMANANDA MOHANTY VS PREMANANDA MOHANTY	// 0 //
226	WP(C)/0033983/2023	MAGUNI CHARAN RATH VS STATE OF ODISHA	PREMANANDA MOHANTY VS PRAFULLA KUMAR MOHAPATRA	// 0 //
227	WP(C)/0033984/2023	HARIBANDHU SWAIN	PRAFULLA KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0033985/2023	FAHMAIDA BEGUM	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0033986/2023	SURYA INSTITUTE OF MEDICAL AND RESEARCH CENTRE	PRAMOD KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0033987/2023	BRAJAKISHORE PRADHAN	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0033988/2023	BIRAJA CHOUDHURY	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0033989/2023	DURGA PRASAD DASH	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0033990/2023	NARENDRA NATH JENA	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0033991/2023	KRISHNA CHANDRA PAIKARAY	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0033992/2023	CHITTARAM BARIK	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0033993/2023	TITUBABU PRADHAN	BISHNU PRASAD PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0033994/2023	PUSPANJALI MOHAPATRA	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0033995/2023	KEDARNATH SAHOO	RUPESH KUMAR MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0033996/2023	STATE OF ODISHA DEBANKAR MOHANTY VS	SAPAN KUMAR PAL VS	// // ()
240	WP(C)/0033997/2023	STATE OF ODISHA AMITA ROY VS	BHARAT CHANDRA PANDA VS	// // ()
241	WP(C)/0033998/2023	STATE OF ODISHA PRAMILA MADKAMI VS	SAPAN KUMAR PAL VS	// // ()
242	WP(C)/0033999/2023	STATE OF ODISHA SUKHAMOY NAYAK VS	NIROD KUMAR SAHOO VS	// // ()
243	WP(C)/0034000/2023	GOVT. OF INDIA DUSMANTA MAJHI VS	ASISH KUMAR RAY VS	// // ()
244	WP(C)/0034001/2023	STATE OF ODISHA MANOJ KUMAR MAJHI VS	ASISH KUMAR RAY VS	// // ()
245	WP(C)/0034002/2023	STATE OF ODISHA AUROBINDA SAMANTRAY VS	SNIGDHA RANI NAYAK VS	// // ()
246	WP(C)/0034003/2023	STATE OF ODISHA DAMODAR DORA VS	DEBADATTA MOHANTY VS	// // ()
247	WP(C)/0034004/2023	STATE OF ODISHA MANGAL MAJHI VS	PITAMBAR PANDA VS	// // ()
248	WP(C)/0034005/2023	STATE OF ODISHA PURNA CHANDRA BEHERA VS	HRUDANANDA MOHAPATRA VS	// // ()
249	WP(C)/0034006/2023	STATE OF ODISHA DHIRENDRA KUMAR SWAIN VS	GYANENDRA CHANDRA SWAIN VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	ABLAPL/0011871/2023	PRAKASH PARIDA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ASTARANGA /69 /2023 () //
251	ABLAPL/0011872/2023	DEBESWAR DALEI VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	BANKI /351 /2023 () //
252	ABLAPL/0011873/2023	BISWANATH DASH VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	/ /0 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI(Kendrapara) ICC/0000014/2021
253	ABLAPL/0011874/2023	ASHISH KUMAR SAHU VS STATE OF ODISHA	JAYADEBA BEHERA VS	PADAMPUR /263 /2023 () //
254	ABLAPL/0011875/2023	GANGADHAR MISHRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CHAMPUA /156 /2023 () //
255	ABLAPL/0011876/2023	SANTANU BARAD VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /353 /2023 () //
256	ABLAPL/0011877/2023	SHILU PARIDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /408 /2023 () //
257	ABLAPL/0011878/2023	PURAN MAJHI VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	KODINGA /111 /2023 () //
258	ABLAPL/0011879/2023	PAPUN PRADHAN VS STATE OF ODISHA	SWARAJ PATEL VS	HEMGIR /264 /2023 () //
259	ABLAPL/0011880/2023	SHIVAM KUMAR SINGH VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	THELKOLOI PS /267 /2023 () //
260	ABLAPL/0011881/2023	BIRANCHI SAHOO VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	/ /0 () //
261	ABLAPL/0011882/2023	SRIKANTA PATRA	SAROJ KUMAR MISHRA	LOISINGHA(BOLANGIR) /56 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
262	ABLAPL/0011883/2023	STATE OF ODISHA SUSHIL KUMAR AGRAWAL	AJIT KUMAR MOHANTY	// THELKOLOI PS /267 /2023
		VS	VS	()
263	ABLAPL/0011884/2023	STATE OF ODISHA BALARAM NAYAK	LAXMINARAYAN RAYATSINGH	// / /0
		VS	VS	()
264	ABLAPL/0011885/2023	STATE OF ODISHA MD. ARIF HOSSIEN @ SAYEED ARIF HUSSAIN	GIRIJA SANKAR NAYAK	// BRAMHA BARADA /83 /2023
		VS	VS	()
265	ABLAPL/0011886/2023	STATE OF ODISHA RABI ROUT @ RABINDRA ROUT	MANORANJAN PADHI	// JAJPUR SADAR /234 /2023
		VS	VS	()
266	ABLAPL/0011887/2023	STATE OF ODISHA MANTU SAMAL	JNYANANANDA PANDA	// LANJIGARH /63 /2023
		VS	VS	()
267	ABLAPL/0011888/2023	STATE OF ODISHA RABI KUMAR JASWANI	JAGABANDHU SAHU	// PADAMPUR /263 /2023
		VS	VS	()
268	ABLAPL/0011889/2023	STATE OF ODISHA MAHAMMAD JAHID KHAN @ JAHID KHAN @ HAJI KHAN	JNYANANANDA PANDA	// KESINGA /135 /2023
		VS	VS	()
269	ABLAPL/0011890/2023	STATE OF ODISHA JITENDRA @ JITU BEHERA	KEDAR SANKAR SAHU	// BALIMI /248 /2023
		VS	VS	()
270	ABLAPL/0011891/2023	STATE OF ODISHA ABHISHEK ROUT	ASIT KUMAR OTTA	// BARIPADA TOWN /648 /2023
		VS	VS	()
271	ABLAPL/0011892/2023	STATE OF ODISHA SUBASH PALAI	MITU KUMAR BISWAL	// RAMBHA (KHALLIKOTE) /669 /2023
		VS	VS	()
272	ABLAPL/0011893/2023	STATE OF ODISHA KALU PADHAN @ PRAKASH PADHAN	RAJENDRA NARAYAN ROUT	// PUINTALA /209 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	ABLAPL/0011894/2023	STATE OF ODISHA KABITA MALIK @ KABITA MALLIK VS	SAILABALA JENA VS	// DHARMASALA /583 /2023 ()
274	ABLAPL/0011895/2023	STATE OF ODISHA PRASANTA MANDAL VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /259 /2023 ()
275	ABLAPL/0011896/2023	STATE OF ODISHA BATU GOLLORY @ BATHU GOLLORY VS	RAJIB LOCHAN PATNAIK VS	// CHITRAKONDA /127 /2020 ()
276	ABLAPL/0011897/2023	STATE OF ODISHA OKILA SAHU VS	SARAT KUMAR JENA VS	// barpalli /332 /2023 ()
277	ABLAPL/0011898/2023	STATE OF ODISHA SIRISH KUMAR SAHOO VS	SAROJ RANJAN SUBUDHI VS	// KANIHA /241 /2023 ()
278	ABLAPL/0011899/2023	STATE OF ODISHA DEBABRATA SAHOO VS	SATYARANJAN SATAPATHY VS	// DHENKANAL SADAR /768 /2023 ()
279	ABLAPL/0011900/2023	STATE OF ODISHA SIBA NAYAK @ SIVA NAIK VS	RAMDAS ACHARY VS	// RAYAGADA TOWN /294 /2022 ()
280	ABLAPL/0011901/2023	STATE OF ODISHA SUDAM PARIDA @ KRUSHNA CHANDRA PARIDA VS	DEEPAK KU SAHOO VS	// / /0 ()
281	ABLAPL/0011902/2023	STATE OF ODISHA PRAMIKA SASMAL VS	ANUGRAHA NARAYAN SAMANTRAY VS	// KHUNTUNI /157 /2023 ()
282	ABLAPL/0011903/2023	STATE OF ODISHA BISHAL KARUA VS	AMULYA RATNA PANDA VS	// BARBIL /273 /2023 ()
283	ABLAPL/0011904/2023	STATE OF ODISHA PUSPALATA SWAIN VS	RAJAT KUMAR PANDA VS	// RANPUR /149 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :12/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	ABLAPL/0011905/2023	SHYAMA MUDULI VS STATE OF ODISHA	RAJIB LOCHAN PATRNAIK VS	CHITRAKONDA /67 /2020 () //
285	ABLAPL/0011906/2023	PRAFULLA BISWAL VS STATE OF ODISHA	RUPESH KUMAR MOHANTY VS	PARADEEP LOCK /431 /2023 () //
286	ABLAPL/0011907/2023	RAJU MAHANANDA VS STATE OF ODISHA	JITENDRA KUMAR BEHERA VS	BARGARH /544 /2023 () //
287	ABLAPL/0011908/2023	IMRAN KHAN VS STATE OF ODISHA	BHARAT JALLI VS	BEGUNIA P.S. /354 /2023 () //
288	ABLAPL/0011909/2023	GAGAN PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	ODAGAON /193 /2023 () //
289	ABLAPL/0011910/2023	ARABINDA SWAIN VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHENKANAL SADAR /806 /2023 () //
290	ABLAPL/0011911/2023	DEEPTIRAMAYA MOHANTY @ KUNA MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	SARANAKUL /60 /2021 () //
291	ABLAPL/0011912/2023	DUMAR GANDA VS STATE OF ODISHA	TARINI PANIGRAHI VS	BORIGUMMA /123 /2023 () //
292	ABLAPL/0011913/2023	SOUMYA RANJAN NAYAK VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	NIALI /176 /2018 () //
293	ABLAPL/0011914/2023	SATYANARAYAN MOHANTY VS STATE OF ODISHA	KALU CHARAN SWAIN VS	NAYAGARH SADAR /193 /2023 () //
294	ABLAPL/0011915/2023	KAMALAKANTA DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	NEMALO /160 /2023 () //
295	ABLAPL/0011916/2023	BULA @ RAJESH KUMAR MALLICK	PRABHAT KUMAR PRAHARAJ	TANGI /189 /2023

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FILING REPORT AS ON :12/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
296	ABLAPL/0011917/2023	STATE OF ODISHA GOLAK BIHARI BEHERA	SWAYAMJIT ROUT	// EOW,BHUBANESWAR /22 /2023
		VS	VS	()
297	ABLAPL/0011918/2023	STATE OF ODISHA AJAYA KUMAR JENA	SOUBHAGYA CHANDRA DEV DASH	// CUTTACK SADAR /560 /2023
		VS	VS	()
298	ABLAPL/0011919/2023	STATE OF ODISHA SUBHANKAR MANDAL	SOUMYAKANTA TRIPATHY	// KALIMELA /129 /2023
		VS	VS	()
299	ABLAPL/0011920/2023	STATE OF ODISHA ASHOK CHANDRA DORA	JNYANANANDA PANDA	// TUSRA /195 /2023
		VS	VS	()
300	ABLAPL/0011921/2023	STATE OF ODISHA GIRIDHARI RANA	JNYANANANDA PANDA	// TUSRA /196 /2023
		VS	VS	()
301	ABLAPL/0011922/2023	STATE OF ODISHA MANOJ @ MANOJA BEHERA	BIRAJA PRASAD NANDA	// MOTANGA /247 /2023
		VS	VS	()
302	ABLAPL/0011923/2023	STATE OF ODISHA ASISH KUMAR ROUT	PRAKASH RANJAN BARIK	// DHUSURI /319 /2023
		VS	VS	()
303	ABLAPL/0011924/2023	STATE OF ODISHA NITA KUMARI DANSANA @ N.DANASANA	SARATHI JYOTI MOHANTY	// AMBABHONA /112 /2022
		VS	VS	()
304	ABLAPL/0011925/2023	STATE OF ODISHA CHITTARANJAN BEHERA	DEBASNAN DAS	// SAHADEV KHUNTA /40 /2023
		VS	VS	()
305	ABLAPL/0011926/2023	STATE OF ODISHA GANESWAR JENA	BIRABAR GANTHIA	// / /0
		VS	VS	()
306	ABLAPL/0011927/2023	STATE OF ODISHA AJAYA KUMAR MALLICK	DEBASNAN DAS	// BENTKAR (42 MOUZA) UPD CUTTACK /338 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0011928/2023	STATE OF ODISHA PRAVAKARA SAHOO VS	DEBASHIS MITRA VS	// MAHILA P.S. BUXIBAZAR /27 /2023 ()
308	ABLAPL/0011929/2023	STATE OF ODISHA MINAKETAN SAHOO VS	SALAUDDIN KHAN VS	// KALINGA NAGAR /164 /2023 ()
309	ABLAPL/0011930/2023	STATE OF ODISHA HARI PANGI VS	RAJIB LOCHAN PATTNAIK VS	// CHITRAKONDA /67 /2020 ()
310	ABLAPL/0011931/2023	STATE OF ODISHA KHAGAPATI SOURA VS	SURYAKANTA DWIBEDI VS	// KODINGA /111 /2023 ()
311	ABLAPL/0011932/2023	STATE OF ODISHA SK. SELIMUDDIN VS	KULDEEP MOHANTY VS	// BALASORE SADAR /193 /2015 ()
312	ABLAPL/0011933/2023	STATE OF ODISHA SANJAYA SINGH VS	SWAGATIKA SAHOO VS	// MAHILA P.S.(BBSR) /121 /2023 ()
313	ABLAPL/0011934/2023	STATE OF ODISHA PADMA LOCHAN JENA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /432 /2023 ()
314	ABLAPL/0011935/2023	STATE OF ODISHA PANDAB BEHERA VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /339 /2023 ()
315	ABLAPL/0011936/2023	STATE OF ODISHA SAMAR BISSOYI @ BISOI @ SAMARU BISOI VS	SURYAKANTA DWIBEDI VS	// KODINGA /111 /2023 ()
316	ABLAPL/0011937/2023	STATE OF ODISHA PITAMBER SAHOO VS	MANAS KUMAR CHAND VS	// BARANGA /312 /2023 ()
317	ABLAPL/0011938/2023	STATE OF ODISHA RAJKUMAR PRADHAN VS STATE OF ODISHA	SITARAM SATAPATHY VS	// ULLUNDA /139 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :12/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	ABLAPL/0011939/2023	PRAVAKAR PRADHAN @ PRABHAKAR PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	G.UDAYAGIRI /102 /2008 () //
319	ABLAPL/0011940/2023	BISWANATH MALLIK @ BISIA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /329 /2023 () //
320	ABLAPL/0011941/2023	PRIYABRATA SAMAL @ PINKU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	DHENKANAL SADAR /849 /2023 () //
321	ABLAPL/0011942/2023	RAJ KISHORE GIRI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 () //
322	ABLAPL/0011943/2023	KALAKUNJ DEEP VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //
323	ABLAPL/0011944/2023	MURALI NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL SADAR PS /534 /2023 () //
324	ABLAPL/0011945/2023	MOHAMMED @ MD. ASPAK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CUTTACK SADAR /236 /2023 () //
325	ABLAPL/0011946/2023	SINU MOHARANA @ DIBYARANJAN MOHARANA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL TOWN /246 /2023 () //
326	ABLAPL/0011947/2023	PRASANTA DAS @ SANKAR VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /88 /2018 () //
327	ABLAPL/0011948/2023	PIYARI @ BIHARI MAHANANDIA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	MANAMUNDA /222 /2023 () //

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MISC CASES FILED on :12/10/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	50/2023 CRP/6/2023	M/S. SHRUTI INN PVT. LTD.-MP	SIDHART MISHRA
2	87/2023 TRPCRL/96/2023	LAXMIDHAR MALLA-MP	MANORANJAN PADHI
3	312/2023 CRLMP/2017/2023	BIBEKANANDA SAHOO-MP	SURYAKANTA DWIBEDI
4	333/2023 CMAPL/545/2023	RAMAHARI SENAPATI-MP	MR.BUDHIRAM DAS
5	361/2023 TRP(C)/348/2023	KAJAL MOHAPATRA-MP	AJAYA KUMAR JENA
6	365/2023 MATA/340/2023	SATYANARAYAN MOHANTY-MP	PRATAP CHANDRA MISHRA
7	411/2023 RVWPET/400/2023	MADHUSUDAN TRIPATHY-MP	ADV.
8	412/2023 RVWPET/401/2023	MADHUSUDAN TRIPATHY-MP	ADV.
9	421/2023 CONTC/7839/2023	KANAK SINGH-MP	SAILABALA JENA
10	422/2023 CONTC/6309/2023	SUNIL KUMAR MOHANTY-MP	
11	423/2023 CONTC/4712/2023	NIRMAL NAIK-MP	
12	424/2023 CONTC/4713/2023	SUKANTI MUKHI-MP	
13	425/2023 RPFAM/309/2022	AKSHAYA KUMAR PANDA-MP	AKASH BHUYAN
14	425/2023 CONTC/4714/2023	NIRANJAN DALAI-MP	
15	426/2023 CONTC/1929/2023	SUSHANTA CHANDRA SAHOO-MP	MR.RANJIT MOHANTY
16	758/2023 CRLREV/550/2023	KALIA BASTIA @ SARAT BASTIA-MP	RABINDRANATH PRUSTY
17	759/2023 CRLREV/497/2023	MANOJ KUMAR AGRAWAL-MP	SUSHANTA KUMAR JOSHI
18	855/2023 FAO/435/2023	LEGAL MANAGER(CLAIMS) M/S. ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.-MP	
19	856/2023 FAO/436/2023	LEGAL MANAGER (CLAIMS), M/S. ICICI LOMBARD G.I. CO. LTD.-MP	
20	857/2023 FAO/443/2023	LEGAL MANAGER, M/S. HDFC ERGO G.I.CO. LTD.-MP	G.P.DUTTA
21	858/2023 FAO/427/2023	BIREN KUMAR PAUL-MP	BHABANI SANKAR TRIPATHY (1)
22	859/2023 FAO/381/2023	M/S. UNITED INDIA INSURANCE CO.LTD.-MP	SOMNATH ROY
23	860/2023 FAO/381/2023	M/S. UNITED INDIA INSURANCE CO.LTD.-MP	SOMNATH ROY
24	861/2023 FAO/438/2023	MANAGER LEGAL, M/S. CHOLAMANDALAM MS G.I. CO. LTD.-MP	
25	862/2023 FAO/439/2023	THE MANAGER LEGAL, M/S. CHOLAMANDALAM MS G.I. CO. LTD.-MP	
26	863/2023	LEGAL MANAGER, CLAIMS M/S. CHOLA MANDALAM MS GENERAL INSURANCE COMPANY LTD.-MP	

27	FAO/442/2023 864/2023	MANAGER LEGAL , M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.-MP	
28	FAO/437/2023 865/2023	SAROJ KUMAR MAITY-MP	MANOJ KUMAR MOHANTY
29	FAO/469/2023 866/2023	MAMATA SWAIN-MP	NIRANJAN LENKA
30	FAO/453/2023 1180/2023	BASANTI @BASANTIMANI-MP	SWARUP KUMAR PATNAIK
31	RSA/163/2011 1181/2023	ASIT KU.PATTNAIK-MP	M/S.B.S.TRIPATHY
32	RSA/96/2015 1182/2023	LALIT KU.PANIGRAHI-MP	M/S.RAMAKANT MOHANTY
33	RSA/99/2013 1183/2023	LALIT KU.PANIGRAHI-MP	M/S.RAMAKANT MOHANTY
34	RSA/99/2013 1184/2023	LALIT KU.PANIGRAHI-MP	M/S.RAMAKANT MOHANTY
35	RSA/99/2013 1185/2023	LALIT KU.PANIGRAHI-MP	M/S.RAMAKANT MOHANTY
36	RSA/99/2013 1186/2023	LALIT KU.PANIGRAHI-MP	M/S.RAMAKANT MOHANTY
37	1211/2023 CMP/1264/2023	KIRAN BALA MAHAPATRA-MP	SATYAPRAKASH DHAL
38	1212/2023 CMP/1265/2023	DAMAYANTI CHOUDHURY-MP	AMITAV DAS
39	1213/2023 CMP/12/2023	RABINDRA KUMAR SAHU-MP	VIVEKANANDA JENA
40	1214/2023 CMP/1266/2023	PRASADINI SAMAL-MP	HARIPAD MOHANTY
41	1215/2023 CMP/822/2023	BIJAN KUMAR MAHAPATRA-MP	
42	1216/2023 CMP/1267/2023	DIPTIMAN DEY-MP	JAGAJIBAN PRADHAN
43	1217/2023 CMP/1268/2023	SHREEDATT DASH-MP	RAJEET ROY
44	1359/2023 BLAPL/10525/2022	JAYDEV HALDAR-MP	KRUSHNA CHANDRA DASH M/S.PRATIK NAYAK
45	1360/2023 BLAPL/8491/2023	SAINA PARWIN-MP	SIDHARTHA MISHRA
46	1361/2023 BLAPL/1328/2023	KANA RAM CHOUDHURY-MP	RAJIB LOCHAN PATTNAIK, M/S. ABHAS MOHANTY, P
47	1362/2023 BLAPL/12103/2022	FAGURAM TUDU-MP	
48	1784/2023 MACA/987/2023	TILOTTAMA NAIK-MP	SARAT CHANDRA SWAIN
49	1785/2023 MACA/459/2023	MANAGER, ICICI LOMBARD GENERAL INSURANCE CO.LTD.-MP	G.P.DUTTA
50	1786/2023 MACA/975/2023	ASST. MANAGER(LEGAL) HDFC ERGO GENERAL INSURANCE COMPANY LTD.,CUTTACK BRANCH-MP	
51	1787/2023 MACA/770/2023	THE MANAGER CLAIMS, RELIANCE G.I.CO. LTD.-MP	G.P DUTTA
52	2002/2023 ABLAPL/8558/2023	MADHUSUDAN KHUNTIA-MP	
53	2003/2023 ABLAPL/8685/2023	DEBASIS BEHERA-MP	
54	2004/2023 ABLAPL/1519/2020	KANTA BAG-MP	
55	2005/2023 ABLAPL/6255/2023	RAMAKANTA BHAL-MP	
56	2006/2023 ABLAPL/2254/2022	UMAKANTA MOHANTY @ MANTU-MP	
57	2007/2023 ABLAPL/893/2020	BENUDHARA NAIK @ BANU NAIK-MP	

58	2008/2023 ABLAPL/8435/2023	MICHAIEL KUMAR PANI-MP	
59	2009/2023 ABLAPL/10724/2023	ANANDA PRASAD DAS-MP	
60	2010/2023 ABLAPL/8103/2023	KISHORE KUMAR SAHOO-MP	
61	2011/2023 ABLAPL/8699/2023	PURNA CHANDRA ROUT-MP	
62	2012/2023 ABLAPL/8813/2023	AKASH KUMAR SAHU-MP	
63	2013/2023 ABLAPL/6894/2023	AKASH SAHU-MP	
64	2014/2023 ABLAPL/11129/2023	SAMANTA LUHA @ SUMANTA LUHA-MP	
65	2015/2023 ABLAPL/11130/2023	BIKI KUMBHAR-MP	
66	2016/2023 ABLAPL/6185/2023	PURNA CHANDRA MALIK@NANDA MALIK-MP	
67	2017/2023 ABLAPL/17712/2019	JANAKI BEHERA-MP	JUGALA KISHORE PANDA
68	2018/2023 ABLAPL/2036/2022	AKSHAYA KUMAR BARIK-MP	
69	2019/2023 ABLAPL/10684/2021	SALIM KHAN-MP	
70	2020/2023 ABLAPL/10622/2023	TAPAS KUMAR SWAIN-MP	
71	2021/2023 ABLAPL/10609/2023	TAPAS KUMAR SWAIN-MP	
72	2022/2023 ABLAPL/10613/2023	AJAYA KUMAR SWAIN-MP	
73	2023/2023 ABLAPL/10617/2023	AJAYA KUMAR SWAIN-MP	
74	2024/2023 ABLAPL/6459/2023	DINESH MALLICK-MP	
75	2025/2023 ABLAPL/9720/2023	MAJESH SABAR-MP	
76	2026/2023 ABLAPL/10787/2023	ABDUL HATIM @ HATIM KHAN-MP	
77	2027/2023 ABLAPL/4896/2022	SANTOSH SASMAL-MP	PRAMOD KUMAR MISHRA
78	2028/2023 ABLAPL/4296/2020	PABITRA JENA-MP	
79	2029/2023 ABLAPL/9097/2023	SANTILATA BEHERA-MP	
80	2030/2023 ABLAPL/8459/2023	LAXMIPRIYA @ LAXMISHREE TRIPATHY-MP	
81	2502/2023 CRLA/1139/2023	GADISH RANA-MP	TRILOCHAN NANDA
82	2503/2023 CRLA/1139/2023	GADISH RANA-MP	TRILOCHAN NANDA
83	2504/2023 CRLA/1140/2023	KUNU @ KULU MUNDA-MP	PARTHA SARATHI DAS
84	2505/2023 CRLA/1140/2023	KUNU @ KULU MUNDA-MP	PARTHA SARATHI DAS
85	2506/2023 CRLA/1141/2023	MADHIA @ MADHAB DAS-MP	CHEERA RANJAN SATAPATHY
86	2507/2023 CRLA/1141/2023	MADHIA @ MADHAB DAS-MP	CHEERA RANJAN SATAPATHY
87	2508/2023 CRLA/1141/2023	MADHIA @ MADHAB DAS-MP	CHEERA RANJAN SATAPATHY
88	2509/2023 CRLA/537/2015	BIJAYA KUMAR NAYAK-MP	M/S.DEBASNAN DAS, (M/S.SMITA RANJAN PATNAIK,
89	2510/2023	BIJAYA KUMAR NAYAK-MP	M/S.DEBASNAN DAS, (M/S.SMITA RANJAN PATNAIK,

90	CRLA/537/2015 2511/2023	PRAKASH KUMAR SAHU-MP	TUKUNA KUMAR MISHRA
91	CRLA/1142/2023 2512/2023	PRAKASH KUMAR SAHU-MP	TUKUNA KUMAR MISHRA
92	CRLA/1142/2023 2513/2023	KAMBHUPANI MISHRA-MP	M/S.S.K.MUND
93	CRLA/9/2007 2514/2023	MITHUN MAJHI-MP	RAGHUNATH PRADHAN
94	CRLA/1000/2023 3205/2023	NABAKISHORE BARIK-MP	BIBEKANANDA MAHAPATRA
95	CRLMC/4711/2023 3206/2023	ARABINDA MISHRA-MP	DEEPAK KUMAR DAS
96	CRLMC/4676/2023 7556/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSRMOPIAN	PATTAJOSHI
97	WA/2561/2023 7557/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSRMOPIAN	PATTAJOSHI
98	WA/2561/2023 7558/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSRMOPIAN	PATTAJOSHI
99	WA/2563/2023 7559/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSRMOPIAN	PATTAJOSHI
100	WA/2563/2023 7560/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
101	WA/2562/2023 7561/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
102	WA/2562/2023 7562/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
103	WA/2562/2023 7563/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSRMOPIAN	PATTAJOSHI
104	WA/2566/2023 7564/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
105	WA/2565/2023 7565/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSRMOPIAN	PATTAJOSHI
106	WA/2566/2023 7566/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
107	WA/2565/2023 7567/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
108	WA/2565/2023 7568/2023	COLLECTOR, GANJAM-MP	ARNAV BEHERA,A.S.C
109	WA/2564/2023 7569/2023	COLLECTOR, GANJAM-MP	ARNAV BEHERA,A.S.C
110	WA/2564/2023 7570/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSRMOPIAN	PATTAJOSHI
111	WA/2567/2023 7571/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSRMOPIAN	PATTAJOSHI
112	WA/2567/2023 7572/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSRMOPIAN	PATTAJOSHI
113	WA/2570/2023 7573/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS,A.S.C
114	WA/2568/2023 7574/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSRMOPIAN	PATTAJOSHI
115	WA/2570/2023 7575/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS,A.S.C
116	WA/2568/2023 7576/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS,A.S.C
117	WA/2568/2023 7577/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSRMOPIAN	PATTAJOSHI
118	WA/2571/2023 7578/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
119	WA/2569/2023 7579/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSRMOPIAN	PATTAJOSHI
120	WA/2571/2023 7580/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
	WA/2569/2023		

121	7581/2023 WA/2569/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
122	7582/2023 WA/2572/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
123	7583/2023 WA/2572/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
124	7584/2023 WA/2572/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
125	7585/2023 WA/1311/2023	GAYATRI DEVI AGARWAL-MP	JIBAN RANJAN DASH
126	7586/2023 WA/2573/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
127	7587/2023 WA/2573/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
128	7588/2023 WA/2573/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
129	7589/2023 WA/2574/2023	BANK OF MAHARASTRA, BBSR BRANCH-MP	RAMESH CHANDRA OJHA
130	7590/2023 WA/2575/2023	ODISHA LIFT IRRIGATION CORPN. LTD.-MP	BIGYAN KUMAR SHARMA
131	7591/2023 WA/2575/2023	ODISHA LIFT IRRIGATION CORPN. LTD.-MP	BIGYAN KUMAR SHARMA
132	7592/2023 WA/2576/2023	ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH	AMITABH MISHRA
133	7593/2023 WA/2577/2023	ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH	SUBIR PALIT
134	7594/2023 WA/2578/2023	ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH	SUBIR PALIT
135	7595/2023 WA/2579/2023	ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH	SUBIR PALIT
136	7596/2023 WA/2580/2023	PRINCIPAL , COLLEGE OF ENGG. AND TECHNOLOGY, TECHNICAL CAMPUS, KALINGA NAGAR, BBSR-MP	
137	7597/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
138	7598/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
139	7599/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
140	7600/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
141	7601/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
142	7602/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
143	16397/2023 WP(C)/33889/2023	MANAS BARDHAN-MP	KSHIROD KUMAR ROUT
144	16398/2023 WP(C)/33889/2023	MANAS BARDHAN-MP	KSHIROD KUMAR ROUT
145	16399/2023 WP(C)/33892/2023	RANJAN KUMAR PADHI-MP	ANUPAM RATH
146	16400/2023 WP(C)/33895/2023	M/S. SAVITA ENTERPRISES-MP	JUGALA KISHORE PANDA
147	16401/2023 WP(C)/33896/2023	ANANTA NAYAK-MP	PRABODHA CHANDRA NAYAK
148	16402/2023 WP(C)/33898/2023	PRAMILA PRADHAN-MP	AMIT PRASAD BOSE
149	16403/2023 WP(C)/33899/2023	KARUNAKAR SAHU-MP	KARUNAKAR RATH
150	16404/2023 WP(C)/17272/2016	CAPT.DHIREN KU MOHANTY-MP	M/S.DINESH KU. PANDA,TARUN PATNAIK,S.N.DAS
151	16405/2023 WP(C)/33905/2023	GAGAN BIHARI MOHANTY-MP	DEBASIS SAHOO
152	16406/2023	NILADRI BIHARI JOSHI-MP	TRILOCHAN NANDA

153	WP(C)/34189/2020 16407/2023	BIJAYA KUMAR RATH-MP	BHASKAR CHANDRA PANDA
154	WP(C)/33910/2023 16408/2023	BULBUL PANDA-MP	MD. RIAZ
155	WP(C)/33912/2023 16409/2023	BALARAM NAIK-MP	PRASANNA KUMAR SAHOO
156	WP(C)/33917/2023 16410/2023	KANAKALATA NAYAK-MP	SANGRAM JENA
157	WP(C)/33920/2023 16411/2023	JYOTSNARANI SAHOO-MP	DINESH KUMAR PANDA
158	WP(C)/33922/2023 16412/2023	PRATYUSA KUMAR TARAI-MP	PRASANNA KUMAR SAHOO
159	WP(C)/33924/2023 16413/2023	SHREE SHREE RAGHUNATH JEW MAHAPRABHU-MP	
160	WP(C)/34974/2022 16414/2023	BIDYUT BHUSAN KAR-MP	
161	WP(C)/26735/2023 16415/2023	SAILENDRA NARAYAN SAMAL-MP	PRASANNA KUMAR SAHOO
162	WP(C)/33925/2023 16416/2023	PRIYA RANJAN JENA-MP	HRUDANANDA MOHAPATRA
163	WP(C)/33926/2023 16417/2023	NAMITA SAHOO-MP	RANJIT KUMAR LENKA
164	WP(C)/33929/2023 16418/2023	HADUBANDHU NAYAK-MP	M/S.DHANANJAYA MUND, MANOJ KUMAR NAYAK
165	WP(C)/15209/2016 16419/2023	GUPTA GALLERY-MP	PRATIK DASH
166	WP(C)/33934/2023 16420/2023	BIBHUTIBHUSAN SATPATHY-MP	BIGYAN KUMAR SHARMA
167	WP(C)/28761/2021 16421/2023	KAMU MAJHI-MP	PRATIK DASH
168	WP(C)/33937/2023 16422/2023	PADMABATI BEHERA-MP	
169	WP(C)/26516/2023 16423/2023	NIRUPAMA RAYPITAM-MP	LALIT NARAYAN PATNAIK
170	WP(C)/19911/2022 16424/2023	KABITA PANDA-MP	CHANDRAKANTA NAYAK
171	WP(C)/32252/2023 16425/2023	AKSHAYA KUMAR MOHANTY-MP	KANANBALA ROY CHOUDHURY
172	WP(C)/33942/2023 16426/2023	ROHIDAS @ ROHIDAS KUSULIA-MP	SUSHANTA KUMAR JOSHI
173	WP(C)/33943/2023 16427/2023	KALANDI NAYAK-MP	M/S.S.C.ACHARYA
174	WP(C)/6359/2018 16428/2023	MANJULATA BARIK-MP	AMIT PRASAD BOSE
175	WP(C)/33944/2023 16429/2023	BALASORE LAW COLLEGE PROGRESSIVE OLD STUDENTS ASSOCIATION-MP	
176	WP(C)/20037/2023 16430/2023	ANNAPURNA JENA-MP	M/S.BHAKTAHARI MOHANTY
177	WP(C)/23781/2017 16431/2023	M/S MAA NABA DURGA CONSTRUCTION, JAJPUR-MP	ANUP NARAYAN MOHANTY
178	WP(C)/33951/2023 16432/2023	HARIBANDHU SAMANTARAY-MP	RABI NARAYAN BEHERA
179	WP(C)/33954/2023 16433/2023	PRIYADARSHANA RAY-MP	RAJIB RATH
180	WP(C)/33958/2023 16434/2023	SILAMANI NAYAK-MP	SURAJIT NATH
181	WP(C)/33959/2023 16435/2023	DILLIP KUMAR GUPTA-MP	KRISHNA CHANDRA SAHU
182	WP(C)/33964/2023 16436/2023	BISWAMOHAN DAS-MP	M/S.SWARUP KU PATTANAIAK
183	WP(C)/22555/2015 16437/2023	M/S. PARADEEP PHOSPHATES LTD.-MP	RUPESH KUMAR KANUNGO
	WP(C)/33966/2023		

184	16438/2023 WP(C)/3392/2022	MAHAMMAD MUKHTAR ALLI-MP	UMAKANT SAHOO
185	16439/2023 WP(C)/33968/2023	SUMITRA SAHOO-MP	NIRANJAN LENKA
186	16440/2023 WP(C)/10936/2018	BARBIL WORKERS UNION-MP	
187	16441/2023 WP(C)/33969/2023	MUKTI KANTA BARIK-MP	AMIT PRASAD BOSE
188	16442/2023 WP(C)/1965/2019	PRANAYA KUMAR SAHOO-MP	M/S S.K.MISHRA,R.K.DASH,J.P.DAS
189	16443/2023 WP(C)/3254/2023	ASHWINI PRADHAN-MP	
190	16444/2023 WP(C)/19002/2023	M/S BIRENDRA HOTELS AND BANQUETS PVT. LTD., BBSR	IRAMP BODHA CHANDRA NAYAK
191	16445/2023 WP(C)/25663/2023	KORESA BIBI-MP	SUKANTA KUMAR NAYAK 2
192	16446/2023 WP(C)/16703/2023	ASHISA KUMAR SWAIN-MP	SOUBHAGYA SUNDAR DAS
193	16447/2023 WP(C)/33992/2023	CHITTARAM BARIK-MP	KUNAL KUMAR SWAIN
194	16448/2023 WP(C)/33994/2023	PUSPANJALI MOHAPATRA-MP	ACHYUTANANDA PATTANAIK
195	16449/2023 WP(C)/7105/2022	BINOD KUMAR NANDA (AFO)-MP	
196	16450/2023 WP(C)/33995/2023	KEDARNATH SAHOO-MP	RUPESH KUMAR MOHANTY
197	16451/2023 WP(C)/33254/2023	RAJENDRA KUMAR DHAL-MP	KUNAL KUMAR SWAIN
198	16452/2023 WP(C)/33361/2023	ALIJA PARWEEN-MP	BINAYA KUMAR MOHANTY
199	16453/2023 WP(C)/20012/2023	AKANKSHYA PRIYADARSINI NAYAK-MP	SASWATI MOHAPATRA
200	16454/2023 WP(C)/408/2018	SUBHADRA DAS-MP	M/S.S.K.NAYAK
201	16455/2023 WP(C)/409/2018	SUBHADRA DAS-MP	M/S.S.K.NAYAK
202	16456/2023 WP(C)/410/2018	SUBHADRA DAS-MP	M/S.S.K.NAYAK
203	16457/2023 WP(C)/33946/2023	SUBASH CHANDRA BISWAS-MP	DURGA PRASAD JENA